

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawas Khan): (a) No decision has so far been taken in regard to the Metre Gauge extension of the North Eastern Railway from Rangapara North to Tezpur by abolishing or converting the narrow gauge Tezpur-Ballpara Railway.

(b) Does not arise.

Shri K. P. Tripathi: May I know what will be recurring loss in running the Tezpur-Ballpara Railway as it is?

Shri Shahnawas Khan: We have not estimated that.

KULU VALLEY TRANSPORT COMPANY

*990. Shri Hem Raj: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Kulu Valley Transport Company Ltd., has failed to run through services on the Pathankot Manall Road; and

(b) if the answer to part (a) above be in the affirmative, whether the Northern Railway is ready to run it solely under its own management?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The circumstances leading to the failure of the Company to run its services are at present under investigation by a Special Committee of Enquiry and the question whether its resumption is possible and if so under what agency will be decided on receipt of their report.

Shri Hem Raj: When will the report of the Enquiry Committee be received.

Shri Alagesan: It will be made available very shortly.

REPORT ON LOSSES AND DAMAGES TO GOODS IN TRANSIT

*991. Shri N. P. Sinha: (a) Will the Minister of Railways be pleased to refer to the reply to my starred question No. 1978 asked on the 22nd July, 1952 regarding losses of goods in transit and state whether the Director of the Railway Board has submitted any Report?

(b) If so, what improvements with regard to booking of passengers and merchandise has he suggested?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Mechanizing the issue of monthly suburban season tickets and adoption of Station Rate Registers

Shri N. P. Sinha: May I request the hon. Minister to lay a copy of the report on the Table of the House.

Shri Alagesan: It can be laid, Sir.

Mr. Deputy-Speaker: The question put by Shri V. P. Nayar in its present form has been modified, in the following way. Now, it is open to anybody to go to a foreign country and read. These are not things which the Central Government takes the responsibility to answer. The only alternative before the hon. Speaker was to disallow the whole question. But it has been modified. In fact it need not have been modified, it might as well have been rejected. If the hon. Members want that alternative, I shall pursue that course hereafter.

Shri V. P. Nayar: May I request you to kindly read the whole question which was modified?

Mr. Deputy-Speaker: The modified question reads like this:

"Will the Minister of Health be pleased to state

(a) the number of medical students from India who are studying medicine abroad;....."

No list is possible, for it is open to any person, if only the necessary exchange is available, to go and read elsewhere. Then,

"(b) the average amount spent abroad by these medical students yearly;..."

That is a private affair between the father and the son.

The third part of the question reads:

"(c) whether the Government has taken any definite steps for upgrading the medical college in India so that Indian students do not waste money abroad?"

That is a suggestion for action.

This question as it was given must have been rejected. It has unfortunately been admitted, and this opportunity has been given to the hon. Member. If he wants any answer, it will be given; otherwise it will not be taken notice of. No amendment will be allowed, and it will be rejected wholesale.

Shri V. P. Nayar: Sir, I do not wish to put any supplementaries on this mutilated question.

Mr. Deputy-Speaker: Very well. I shall go to the next question.